

DIVISION BENCH

ITEM NO. 6

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 198/2022 IN CP (IB) No. 354/ALD/2018

CORAM:

1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)
2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6th July, 2022, 2:30 PM

| | |
|---------------------|---|
| NAME OF THE COMPANY | EMBEE SOFTWARE PVT LTD V/S SPARTAINFOTECH SOLUTIONS PVT LTD |
| UNDER SECTION | 9 IBC |

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Deep Tarun Bisht, Adv.

: *For the Applicant in IA No. 198/2022*

ORDER

IA No. 198/2022

Sh. Deep Tarun Bist, Advocate for IRP Sh. Parag Singhal present in person

The present IA No. 198/2022 has been filed under Section 22(3)(a) of the IBC upon the decision of the CoC to appoint Sh. Parag Singhal IRP as RP as decided by the CoC in its first meeting on 25th June, 2022 with 100% voting shares. The resolution of the 1st Meeting of CoC has been placed on record.

It is stated that CoC as Item No. B (3) has approved the resolution with 100% voting to appoint present IRP as RP to conduct CIRP of the Corporate debtor.

Accordingly, *IA No. 198/2022* is allowed and stands disposed of.

—Sd—

(Subrata Kumar Dash)
Member (Technical)

—Sd—

(Harnam Singh Thakur)
Member (Judicial)

06th, July, 2022

Kumud Naryan
(PS)